

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that **on 11<sup>th</sup> November, 2019:**

### **I**

The regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice C. V. Bhadang** will not be available for the Judicial work.

### **II**

The Reconstituted Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Kum. Justice Nutan D. Sardesai** will take up the extant judicial assignment of the Regular Division Bench.

### **III**

After the Judicial work of the reconstituted Division Bench is over, the **Hon'ble Kum. Justice Nutan D. Sardesai** will sit singly and will take up the urgent mentioned matters, if any, pertaining to the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardesai** and the **Hon'ble Shri Justice Prithviraj K. Chavan**.

By Order,

High Court of Bombay at Goa,  
Panaji, Goa

Date : 06.11.2019

Sd/-

(Kiran A. Bagi)  
Registrar Judicial